

IN THE MATTER OF:-

Muralidhar Dattoba Nimankar

.... Applicant

Maharashtra State Police Housing & Welfare Corporation Ltd. & Ors. Respondents

ADDITIONAL REPLY AFFIDAVIT ON BEHALF OF RESPONDENT No. 4:-

I, Jagannath Shankar Salunkhe, aged about 55 years, occupation-service, the Regional Officer, Maharashtra Pollution Control Board at Kolhapur having my office at Udyog Bhavan Building, Near Collector Office, Kolhapur-416002. I am filing this affidavit on behalf of the Respondent-Maharashtra Pollution Control Board, do hereby solemnly affirm state as under.

I, am presently working as the Regional Officer, Kolhapur with the Maharashtra Pollution Control Board since w. e. f. I say and submit that, I have gone through the records of the present application and thereafter made myself conversant with the facts and circumstances. I am filing the present affidavit-in-reply in response to the application after understanding the contents thereof. At the outset I deny all the averments, assertions and contentions, made in the application against Board and those which are not dealt with by me specifically in this reply may not be construed as having admitted the truthfulness thereof.

1. I say and submit that the Hon'ble Tribunal has passed an order dated 2.05.2024. & directed Respondent Board (para no. 7) to clarify with respect to whether STP is required to be set up, if the discharge is ≥ 100 KLD and what will be the siting criteria, if at all, the same required to be set up.
 - i) In this regard, it is submitted as per the Central Pollution Control Board letter dated 12.01.2021, regarding harmonization of classification of industrial sectors in to Red, Orange, Green & White categories-reg. It is necessary to obtain consent under the building & construction projects, having built up area up to 20,000 square meter & waste water generation ≥ 50 KLD & waste water generation ≥ 100 KLD. It will have the normalized score (pollution index) of 75 & hence be categorized as Red. Therefore, it will be required to provide STP. A copy of the Central Pollution Control Board Letter dated 12.01.2021 is enclosed and marked as an **Annexure-I**.
 - ii) Also, prima facie there is no any specific siting criteria for STP.
2. I say and submit that the Respondent Maharashtra State Police Housing Society & Welfare Corporation Ltd has applied for the Consent to Establish which is under process. After due scrutiny, the same will be decided as per due process of law.

I do solemnly affirm that, Jagannath S Salunkhe
as my name & I have signed the affidavit
& put L.H.T.I. & that the contents of my
affidavit are true

For and on behalf of Respondent No.4

J.Sal
(J. S. Salunkhe)
Regional Officer

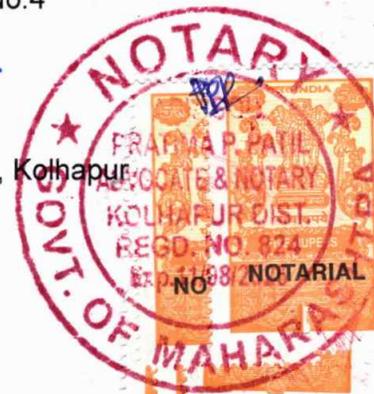
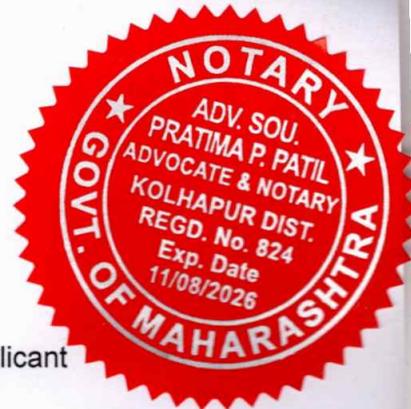
Maharashtra Pollution Control Board, Kolhapur

Deponent

Pratima P. Patil
Sou. PRATIMA P. PATIL
Advocate & Notary
C.S.No.2335, Narayan Complex,
Near Shaniwar Post Office, Kolhapur.
Mob. 9422847545/7385157876

Notary Regi. Sr. No. 1020

24/07/2024

NUMBER OF CORRECTIONS
ON THIS PAGE. Nil

VERIFICATION

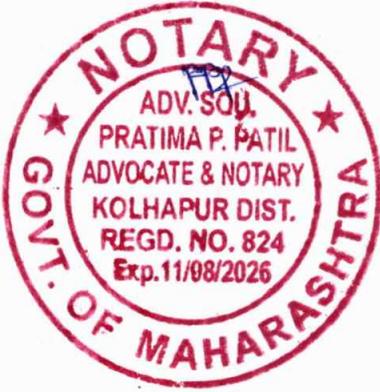
I, Jagannath Shankar Salunkhe, Age-55 Years, working as Regional Officer, Maharashtra Pollution Control Board at Kolhapur having my office at Udyog Bhavan Building, Near Collector Office, Kolhapur-416002 do hereby state on solemn affirmation what is stated in the forgoing affidavit in reply to my own knowledge and I believe the same to be true and correct.
Solemnly affirmed on the day 23rd July 2024.

For and on behalf of Respondent No.4



(J. S. Salunkhe)
Regional Officer

Maharashtra Pollution Control Board, Kolhapur



Sou. PRATIMA P. PATIL
Advocate & Notary
C.S.No.2335, Marayan Complex,
Near Shaniwar Post Office, Kolhapur.
Mob. 9422047545 / 7385157876

NUMBER OF CORRECTIONS
ON THIS PAGE. Nil 



SPEED POST

CPCB/IPC-VI/ROGW/

12.01.2021

To

**The Member Secretary
SPCB/PCC
(as per the list)**

Sub: Harmonization of Classification of Industrial Sectors into Red, Orange, Green and White Categories-reg.

This has reference to CPCB Directions issued u/s 18(1)(b) of the Air and Water Act on 07.03.2016, regarding 'Harmonization of classification of industrial sectors under Red/Orange/Green/White categories', wherein CPCB has categorized 242 industrial sectors into red, orange, green & white categories and directed all SPCBs/PCCs for its adoption and implementation. The SPCBs/PCCs were also directed that addition of any new or left-over industrial sectors and their categorization, which is not listed in the categorization done by CPCB, shall be carried-out by a Committee at the level of concerned SPCB/PCC, in accordance with the revised criteria and guidelines of CPCB.

Further, a need was felt to categorize some industrial sectors on PAN-India level and to resolve anomalies in categorization, if any. Accordingly, CPCB constituted a Committee to deal with the matter related to categorization of industrial sectors under red/orange/green/white categories.

Subsequently, CPCB categorized (i) Scrapping Centre (ii) Used Cooking Oil Collection Centre (iii) Compressed/Refined Bio-gas production from bio-degradable waste & (iv) Railway Stations, vide directions dated 30.04.2020, and categorized (i) Dairy Farms & (ii) Gaushalas, vide directions dated 10.07.2020, for adoption and implementation.

Further, the CPCB Committee on categorization, in its meetings held on 21.07.2020, 11.08.2020 and 24.08.2020, categorized the following three sectors, the details of which are given at **Annexure-I**:

- i. Building and Construction Projects, having built-up area up to 20,000 m² and waste water generation \geq 50 KLD.
- ii. Construction and Demolition (C&D) Waste Processing Plants.
- iii. Gold Assaying & Hallmarking Centres

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

All SPCBs/PCCs are directed to adopt and implement the categorization of these sectors and submit the Action Taken Report (ATR), in this regard to CPCB, within 15 days.

Yours faithfully,

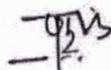

(Prashant Gargava)
Member Secretary

Encl: as above

Copy to:

- 1 The Joint Secretary (CP Division)
Ministry of Environment, Forests
& Climate Change,
Indira Paryavaran Bhawan,
3rd Floor, Prithivi, Aliganj, Jor Bagh Road,
New Delhi -110 003
- 2 All Regional Directors, CPCB
(as per list)
- 3 Div. Head, UPC-I, CPCB, Delhi
- 4 Div. Head, IPC-V, CPCB, Delhi
- 5 Div. Head-IT, CPCB, Delhi

: with a request to upload
this letter on CPCB
website


(Prashant Gargava)

Categorization of (i) Building and Construction Projects, (ii) Construction and Demolition (C&D) Waste Processing Plants and (iii) Gold Assaying & Hallmarking Centres

Sl. No.	Sl. No. (as per CPCB Document)	Non-Industrial Operations (Activities/Facilities/Infrastructure/Services)	W1	W2	W	A1	A2	A	H	Pollution Index (PI)	Category	Remarks
1.	88	Building and Construction Projects, having built-up area up to 20,000 m ² and waste water generation \geq 50 KLD	20	--	20	--	--	--	--	50	Orange	<p>i. Waste water is generated due to domestic use.</p> <p>ii. Projects having overall waste water generation of 50 KLD or more are considered for categorization. However, projects having waste water generation <50 KLD are also required to treat/manage sewage with appropriate systems such as soak pit, septic tank, STP etc. or direct discharge into sewer connected with terminal STP etc., as per the prescribed guidelines/norms. If the discharge \geq 100 KLD, it will have the normalized score (pollution index) of 75 and hence, be categorized as Red.</p>
2	89	Construction and Demolition (C&D) Waste Processing Plants	12	--	12	20	--	20	--	50	Orange	<p>i. It is mainly air polluting process/activities.</p> <p>ii. Air pollution score is normalized to 100.</p> <p>iii. Waste water of high TDS of inorganic nature is generated in wet processing units.</p> <p>iv. In case of ancillary units/operations such as manufacturing of tiles, bricks, blocks etc. are associated, the categorization may change, depending on the process and waste generation.</p>
3.	90	Gold Assaying & Hallmarking Centres	-	--	-	25	--	25	10	58.33	Orange	<p>i. There is no wastewater generation from the process.</p> <p>ii. Lead oxide, nitrous fumes are generated during cupellation and parting acid treatment, respectively contributing to the air emissions.</p> <p>iii. The hazardous waste is generated during fire assay in the form of spent cupels bearing lead, spent acid, scrubbed water etc. This HW is required to be disposed at TSDFs.</p> <p>iv. All the Gold Assaying & Hallmarking Test Centres certified by BIS shall follow the "Environmental Guidelines for Gold Assaying & Hallmarking Centres", issued by CPCB.</p>

To:

Address List of Member Secretary, SPCBs/PCCs	
1. The Member Secretary Andhra Pradesh State Pollution Control Board D.No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalmvari Street, Kasturibaipet, Vijayawada- 520010 Andhra Pradesh	2. The Member Secretary Arunachal Pradesh State Pollution Control Board 'ParyavaranBhavan', Yupla Road, PappuNallah, Naharlagun – 791110 Arunachal Pradesh
3. The Member Secretary Assam State Pollution Control Board Bamunimaidan, Guwahati – 781021 Assam	4. The Member Secretary Bihar State Pollution Control Board PariveshBhawan, Plot No.N-B/2, Patliputra Industrial Area Patna-800023
5. The Member Secretary Chhattisgarh Environment Conservation Board ParyavasBhawan, North Block Sector-19 NayaRaipur – 492 099 Chhattisgarh	6. The Member Secretary Goa State Pollution Control Board Dempo Tower, EDC Plaza, 1 st floor Patto Plaza, Panaji, Goa – 403001
7. The Member Secretary Gujarat State Pollution Control Board Sector 10-A, Gandhi Nagar – 382043 Gujarat	8. The Member Secretary Haryana State Pollution Control Board C-11, Sector 6, Panchkula, Haryana 134109
9. The Member Secretary Himachal Pradesh State Pollution Control Board ParyavaranBhavan, Phase III, New Shimla – 171009 Himachal Pradesh	10. The Member Secretary J&K State Pollution Control Board, Parivesh Bhawan, Forest Complex, Gladni, Narwal, Transport Nagar, Jammu & Kashmir (J&K)
11. The Member Secretary Jharkhand State Pollution Control Board T.A Building, HEC Campus, P.O. Dhurwa Ranchi – 834004 Jharkhand	12. The Member Secretary Karnataka State Pollution Control Board ParisaraBhavan, 4 th & 5 th floors, Church Street, Bangalore – 560 001 Karnataka
13. The Member Secretary Kerala State Pollution Control Board Plamoodu Junction, Pattam Palace P.O. Thiruvanathapuram – 695004 Kerala	14. The Member Secretary Maharashtra State Pollution Control Board Kalpataru Point, 3 rd & 4 th floors Sion Matunga Scheme Road No. 6 Opp. Cine Planet, Sion Circle, Sion (E), Mumbai 400 022 Maharashtra
15. The Member Secretary Madhya Pradesh Pollution Control Board ParyavaranParisar, E-5 Arera Colony Bhopal – 462016 Madhya Pradesh	16. The Member Secretary Manipur State Pollution Control Board Lamphelpat, Imphal West D.C. Office Complex – 795004 Manipur
17. The Member Secretary Meghalaya State Pollution Control Board Arden, Lumpyngngad, Shillong – 793014 Meghalaya	18. The Member Secretary Mizoram State Pollution Control Board New Secretariat Complex, Khatla, Thlanmual Peng, Aizwal Mizoram- 796001
19. The Member Secretary Nagaland State Pollution Control Board Signal Point, Dimapur, Nagaland – 797112 Nagaland	20. The Member Secretary Odisha State Pollution Control Board ParibeshBhawan A-118, Nilakanta Nagar, Unit –VIII, Bhubaneshwar – 751012. Odisha

To:

21.	The Member Secretary Punjab State Pollution Control Board Nabha Road, ITI Rd, Adarsh Nagar, Prem Nagar, Patiala - 147001. Punjab	22.	The Member Secretary Rajasthan State Pollution Control Board A-4 Institutional Area, JhalaneDungri Jaipur - 302004. Rajasthan
23.	The Member Secretary Sikkim State Pollution Control Board State land Use & Environment Cell Govt. of Sikkim, Deorali, Gangtok. Sikkim	24.	The Member Secretary Tamil Nadu Pollution Control Board No. 76, Mount Salai, Guindy, Chennai - 600032. Tamil Nadu
25.	The Member Secretary Telangana State Pollution Control Board ParyavaranBhavan A-3, Industrial Estate, Sanath Nagar, Hyderabad - 500 018. Telangana	26.	The Member Secretary Tripura State Pollution Control Board Parivesh Bhawan, Pt. Nehru Complex, Gorkhabasti P.O., Kunjaban, Agartala, West Tripura - 799 006. Tripura
27.	The Member Secretary Uttarakhand Pollution Control Board Gaura Devi Bhawan, 46 B IT Park Sahastradhara, Dehradun- 248001 Uttarakhand	28.	The Member Secretary Uttar Pradesh State Pollution Control Board Building.No. TC-12V VibhutiKhand, Gomti Nagar, Lucknow- 226010. Uttar Pradesh
29.	The Member Secretary West Bengal State Pollution Control Board ParibeshBhavan Building, No.10-A, Block -LA, Sector 3, Salt Lake City, Kolkata - 700 091. West Bengal		
30.	The Member Secretary Andaman & Nicobar Islands Pollution Control Committee Department of Science & Technology Dollyganj Van Sadan, Haddo P.O., Port Blair-744102 Andaman & Nicobar	31.	The Member Secretary Chandigarh Pollution Control Committee ParyavaranBhawan Madhya Marg, Sector - 19 B, Chandigarh - 160019. Chandigarh
32.	The Member Secretary Daman, Diu & Dadra Nagar Haveli Pollution Control Committee Office of the Deputy Conservator of Forests Moti Daman, Daman - 396220. Daman & Diu	33.	The Member Secretary Delhi Pollution Control Committee 4 th floor, ISBT Building, Kashmeri Gate, Delhi - 110006. Delhi
34.	The Member Secretary Lakshadweep Pollution Control Committee Lakshadweep Administration Department of Science, Technology & Environment Kavarati - 682555. Lakshadweep	35.	The Member Secretary Puducherry Pollution Control Committee Department of Science, Technology & Environment Housing Board Complex, 3 rd floor, Anna Nagar, Pondichery - 600 005

To:

Address list of Regional Directors, CPCB

1.	The Regional Director Regional Directorate (East) Central Pollution Control Board 502, Southend Conclave 1582, Rajdanga Main Road Kolkata-700107	2.	The Regional Director Regional Directorate (Vadodara) Parivesh Bhawan, Opp. Ward No. 10 VMC Office Subhanpura, Vadodara – 390 023 Gujarat
3.	The Regional Director Regional Directorate (North-East) Central Pollution Control Board TUM-SIR, Lower Motinagar, Near Fire Brigade H.Q Shillong-793014	4.	The Regional Director Regional Directorate (Central) Central Pollution Control Board 3 rd Floor, Sahkar Bhawan North T.T Nagar Bhopal- 462003
5.	The Regional Director Regional Directorate (North) Central Pollution Control Board Ground Floor, PICUP Bhawan Vibhuti Khand, Gomti Nagar Lucknow- 226020	6.	The Regional Director Regional Directorate (South) Central Pollution Control Board 1 st & 2 nd Floors, Nisarga Bhawan A-Block, Thimmaiah Main Road 7 th D Cross, Shivanagar Opposite Pushpanjali Theatre Banglore 560010
7.	The Regional Director Regional Directorate (Chandigarh) Central Pollution Control Board Parivesh Bhawan, East Arjun Nagar, Delhi-110032	8.	The Regional Director Regional Directorate (Pune) Central Pollution Control Board Parivesh Bhawan, East Arjun Nagar, Delhi-110032
9.	The Regional Director Regional Director - Chennai Central Pollution Control Board 77-A, Second Floor South Avenue Road, Ambattur Industrial Estate, Ambattur Taluk, Thiruvallur District, Chennai - 600 058		